

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

40. CP 95(MB)/2011

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2024**

**NAME OF THE PARTIES: - Aditya Khanna**  
**V/s**  
**Ambika Zugkraft Park Systems Pvt. Ltd**

**Section: 397-398 of the Companies Act, 2013**

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**ORDER**

None appeared for the parties. In the interest of justice list this matter on **21.03.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**LAKSHMI GURUNG**  
**Member (Judicial)**